

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.318 OF 2020

PETITIONER :

YASSIR ARAFATH,  
S/O ABDUL RAZAK, AGED 42 YEARS,  
PERUMTHELIL HOUSE, KUNJUNNIKKARA,  
ULIYANNOOR P.O, ALUVA, ERNAKULAM

BY ADV.MOHAMED SABAH

RESPONDENTS :

1. THE STATE OF KERALA,  
REPRESENTED BY SECRETARY OF HOME DEPARTMENT,  
SECRETARIAT, THIRUVANATHAPURAM- 695 001
2. THE DIRECTOR GENERAL OF PRISONS AND  
CORRECTIONAL SERVICES, PRISONS HEADQUARTERS,  
POOJAPPURA, THIRUVANANTHAPURAM-695012
3. THE SUPERINTENDENT, HIGH SECURITY PRISON,  
VIYYUR, THRISSUR

R1 TO R3 BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
05.05.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**BECHU KURIAN THOMAS,J.**

-----  
**W.P.(C) TMP No.318 of 2020**  
-----

**Dated this the 5<sup>th</sup> day of May, 2020**

**ORDER**

The learned Government Pleader to get instruction.

Post on 12.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS :

EXHIBIT P1: TRUE COPY OF THE ORDER DATED 22.05.2018 IN  
W.P. (C) 15354/2018 OF THIS HONOURABLE  
COURT.

EXHIBIT P2: TRUE COPIES OF THE REPRESENTATIONS BOTH  
DATED 26.04.2020 SUBMITTED BY THE  
PETITIONER BEFORE THE RESPONDENT NO.2.

EXHIBIT P: TRUE COPIES OF THE REPRESENTATIONS BOTH  
DATED 26.04.2020 SUBMITTED BY THE  
PETITIONER BEFORE THE RESPONDENT NO.3.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE